

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8543/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RADHEY

Respondent(s)

Date : 17-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Chaudhary, AOR
Mr. Samir Ali Khan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to the learned counsel for the petitioner for taking fresh steps for service of the sole respondent within two weeks' time. Thereafter, notice be issued.

List again on 14th of September, 2017.

RAJESH KUMAR GOEL
Registrar